G.S.R. (E). – In the notification of the Government of India, in the Ministry of Finance (Department of Revenue), No. 07/2020-Customs (N.T.), dated the 28th January 2020, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-Section (i), vide number G.S.R 55(E), dated the 28th January, 2020, at page 175, against Tariff Item 2927, in column (4), the entry “1.3%” shall be omitted.

[F.No.609/52/2019-DBK]

(Gopal Krishna Jha)
Director (Drawback)